



# CHAMBAL FERTILISERS AND CHEMICALS LIMITED

Corporate Identification Number (CIN): L24124RJ1985PLC003293

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Company Secretary and Compliance Officer: Mr. Tridib Barat

## Corrigenda and Notice to Eligible Shareholders - Buyback of Equity Shares

This corrigenda is in continuation of and should be read in conjunction with the Letter of Offer dated January 22, 2024 ("**Letter of Offer**") and an Advertisement dated January 22, 2024 which was published on January 23, 2024 ("**Dispatch Advertisement**"). Eligible Shareholders are requested to take note that the footnote appearing under the table in paragraph 20.5.6 on page 65 of the Letter of Offer stands revised and should be read as follows (the entire paragraph 20.5.6 of the Letter of Offer has been reproduced below for ease of reference):

"20.5.6 Based on the afore mentioned, the entitlement ratio of Buyback for both categories is as follows:

Category of Shareholders	Ratio of Buyback
Reserved Category for Small Shareholders	1 Equity Share out of every 14 fully paid-up Equity Shares held on the Record Date.
General Category for all other Eligible Shareholders	1 Equity Share out of every 29 fully paid-up Equity Shares held on the Record Date.

*Note: The above ratio of Buyback is approximate and provides indicative Buyback Entitlement. Any computation of the Buyback Entitlement using the above Buyback ratio may provide a slightly different number than the actual entitlement due to rounding-off. The actual Buyback Entitlement factor for the Reserved Category is **7.17562366710266%** and for the General Category is **3.47396205702325%**. Also, the numbers arrived at using the actual Buyback Entitlement may not conform exactly to the Buyback Entitlement printed in the Tender Form due to rounding-off of the factor."*

Eligible Shareholders should note that there is no change in the ratio of Buyback and the Buyback Entitlement sent to the shareholders. The contents and other terms in the Letter of Offer and Dispatch Advertisement remain unchanged.

Capitalised terms used herein and not defined herein shall have the same meaning as ascribed in the Letter of Offer.

**For Chambal Fertilisers and Chemicals Limited**

**Sd/-**

**Tridib Barat**

**Company Secretary and Compliance Officer**

**Date:** January 24, 2024

**Place:** New Delhi